

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH DISTRICT: ROHINI COURT: DELHI

ORDER

The following transfers and postings are hereby made with immediate effect:-

SI. No.	Name of the Official	grand hereby made with immediate effect:-	
1,	Ms. Archna	From	То
	W/o Sh. Amit Kumar EC-42672191	Sr. PA in the Court of Ms. Richa Gusain Solanki, ASJ (FTSC) (POCSO), North District, Rohini Courts, Delhi	Sr. PA in the Court of Ms. Shefa
2.	Ms. Neetu Adhikari W/o Sh. Devashish Sen Guputa EC-43878762	PA in the Court of Ms. Richa Gusain Solanki, ASJ (FTSC) (POCSO), North District	PA in the Court of Ms. Shefa
3.	Ms. Indu Mohanpriya W/o Sh. Yogesh EC-53053719	PA in the Court of Ms. Shefali Sharma, ASJ-02, North District, Rohini Courts, Delhi.	PA in the Court of Ms. Rich Gusain Solanki, ASJ (FTS) (POCSO), North District Pale
4.	Ms. Sarita W/o Sh. Balwant Singh EC-83051888	PA in the Court of Ms. Shefali Sharma, ASJ-02, North District, Rohini Courts, Delhi.	odares, Delili.
5.	Ms. Rakhi Dabas W/o Sh. Haneesh Dabas EC-29433473	Sr. PA in the Court of Sh. Virender Kumar Kharta, ASJ-01 (POCSO), North District, Rohini Courts, Delhi.	PA in the Court of Ms. Richa Gusain Solanki, ASJ (FTSC) (POCSO), North District Relia
7.	Ms. Harpreet Kaur Bawa W/o Sh. Ramit Singh EC-54368307	PA in the C	PA in the Court of Sh. Virender Bhatt, District Judge (Comm. Court)
	Ms. Bhawna Gupta W/o Sh. Vineet Gupta EC-68883644	PA in the Court of Sh. Virender Bhatt, District Judge (Comm. Court), North District, Rohini Courts, Delhi.	District, Rohini Courts, Delhi. PA in the Court o Sh. Satish Kumar, ADJ-01, North District, Rohini Courts, Delhi.
8.	Sh. Sumit Dabas S/o Sh. Kulbir Singh EC-94562813	Orderly in the Court of Ms. Richa Gusain Solanki, ASJ (FTSC) (POCSO), North District, Rohini Courts, Delhi.	M- CI 6 11
9.	Ms. Kamla Bhatt W/o Lt. Sh. Ram Chander EC - 10500	Dak Peon in the Office Pool, Admn. Branch-III, North District, Rohini Courts, Delhi. Pentioned above at Sr. no. 9 shall also lo	Dak Peon in Admn. Branch-III North District, Rohini Courts

Note:-1. Ms. Kamla Bhatt, Dak Peon mentioned above at Sr. no. 9 shall also look after the work already assigned to

2. Non-compliance of the transfer orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.

> (VIMAL KUMAR YADAV) **Principal District & Sessions Judge** North District: Rohini Courts: Delhi.

> > Dated, Delhi the 2603 人のくく

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F2N(2)/Admn./T&P/(North)/RC/2022

Copy forwarded for information and necessary action to :-1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.

The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.

3. The Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.

4. The Judicial Officers concerned, North District, Rohini Courts, Delhi.

5. The DDO, North District, Rohini Courts, Delhi.

6. The Administrative Civil Judge, North District, Rohini Courts, Delhi.

The Sr. AOJ/AOJ/Branch In-charge, Administration-I/II/III, Tis Hazari Courts, Delhi.
 The Sr. AOJ/AOJ/Branch In-charge, Administration, North District, Rohini Courts, Delhi.
 The Officials concerned, North District, Rohini Courts, Delhi.
 The Dealing Official, Personal File & ACR seat, Tis Hazari Courts, Delhi.

11. The Web-Site, Computer Committee, Rohini Courts, Delhi.

12. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.

13. The PS to the undersigned.

14. The Facilitation Centre, Rohini Courts, Delhi.

15. The Record Officer, (RTI), North District, Rohini Courts, Delhi.

16. The dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.

17. The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.

Principal District & Sessions Judge North District: Rohini Courts: Delhi.



